

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 116
(IB)-718(ND)2019
New I.A-3440/2021

IN THE MATTER OF:

GP Petroleum Ltd.

... **Applicant/Petitioner**

Versus

M/s. VCRM Petrochemicals Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 09.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Pankaj Khaitan, Liquidator along with Adv. Anjana Verma

ORDER

New I.A-3440/2021: Notice be issued upon sole Respondent by all modes including the email ID of the sole Respondent. Affidavit of service must be filed within a week from today. List the matter on 26th August, 2021.

- Sol -

(L. N. GUPTA)
MEMBER (T)

- Sol -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)